

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

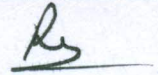
T.P.No.151/2017
CP-1055/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	North Bengal Oncology Centre Pvt.Ltd.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASOPA . Admitted for Petition

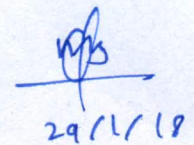


Manoj S Bang, Dy. Director,

O/o Regional Director,

Min. of Corporate Affairs,

Kolkata

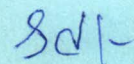

29/1/18

ORDER

Ld. Counsel for the petitioner as well as Mr. Manoj S. Bang, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs is present.

Petitioner is directed to file rejoinder to the Regional Director's reply within 7 days from today.

List it on 28/02/2018 for further consideration.



(Jinan K.R.)
Member (J)